GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 3091 TO BE ANSWERED ON 20.03.2023

DOMESTIC WORKERS

3091. SHRI JAYANT SINHA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government recognises domestic workers as part of the labour force in line with International Labour Organisation conventions;
- (b)whether the Government is planning to introduce a social security and welfare scheme for domestic workers;

(c)if so, the details thereof; and

(d) the number of domestic workers in the country, State-wise?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (d): The Unorganized Workers' Social Security Act, 2008, now subsumed in the Code on Social Security, 2020, provides for social security to all unorganized workers including domestic workers.

The Government has launched Schemes like Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) and Pradhan Mantri Suraksha Beema Yojana (PMSBY) for life and disability cover respectively and Pradhan Mantri Shram Yogi Man Dhan Pension Yojana (PM-SYM) for pension to the unorganised workers including domestic workers. Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PM-JAY) provides health cover of Rs.5 lakhs per family per year for secondary and tertiary care hospitalization to vulnerable families. These families include unorganized workers including domestic workers as per the defined eligibility. The newly enacted Labour Codes, viz Code on Wages, 2019, Code on Occupational Safety, Health

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and Working Conditions, 2020 and Social Security Code, 2020 provide for, inter-alia, decent working conditions, wages, occupational Safety, grievances redressal mechanism and social security benefits to all categories of workers including domestic workers. Further, the Ministry of Labour & Employment has launched eSHRAM portal, a National Database of the Unorganised Workers. It has been made available to the States/UTs for registration of unorganised workers including domestic & household workers.

As on 15th March, 2023, 2.79 crore domestic & household workers have registered on e-SHRAM portal. The number of domestic workers State/UTs-wise is given at Annexure.

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Annexure referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 3091 for 20.03.2023 regarding Domestic Workers.

Sr. No.	States	Total Registrations
1	UTTAR PRADESH	13,040,799
2	BIHAR	4,206,441
3	WEST BENGAL	2,155,594
4	JHARKHAND	873,985
5	PUNJAB	865,728
6	MADHYA PRADESH	849,352
7	KERALA	792,637
8	MAHARASHTRA	692,007
9	GUJARAT	641,089
10	ASSAM	567,619
11	RAJASTHAN	497,231
12	ODISHA	403,547
13	HARYANA	398,663
14	JAMMU AND KASHMIR	397,298
15	CHHATTISGARH	340,234
16	DELHI	322,260
17	KARNATAKA	195,442
18	UTTARAKHAND	182,668
19	ANDHRA PRADESH	118,978
20	TAMIL NADU	107,667
21	TRIPURA	69,017
22	HIMACHAL PRADESH	66,816
23	TELANGANA	56,826
24	CHANDIGARH	28,108
25	MEGHALAYA	21,560
26	GOA	13,004
27	PUDUCHERRY	8,601
28	NAGALAND	8,104
29	MANIPUR	6,826
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	5,173
31	SIKKIM	3,750
32	ARUNACHAL PRADESH	2,463
33	ANDAMAN AND NICOBAR ISLANDS	1,753
34	MIZORAM	822
35	LADAKH	532
36	LAKSHADWEEP	295
	Total	27,942,889